

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2877
ANSWERED ON:26.11.2010
CENTRALLY SPONSORED HEALTH SCHEMES
Jaiswal Dr. Sanjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the quantum of funds released under various Centrally sponsored schemes during the last three years for upgradation of health infrastructure to various States, scheme-wise and State-wise;
- (b) the names of the States which have performed well in upgrading their health infrastructure including proper utilization of Central funds; and
- (c) the steps being taken by the Government to ensure proper monitoring and utilisation of Central funds?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a): Under the Mission Flexible Pool of the National Rural Health Mission (NRHM), funds are released to States / Union Territories (UTs) in the form of Grants-in-Aid under the specified approved activities in the State Programme Implementation Plan (SPIP), which includes the Hospital Strengthening and Renovation/New Construction of Health infrastructure. In addition, funds are also released directly to State Government institutions for upgradation of medical facilities under the National Cancer Control Programme and National Mental Health programme.

(b): A statement showing approved amount and the expenditure reported by the States towards Renovation/New Construction of Health Infrastructure during the last three years (2007-08 to 2009-10) is annexed. States/UTs likes Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh, Assam, Manipur, Meghalaya, Sikkim, Andhra Pradesh, Gujarat, Karnataka, Maharashtra, Punjab, Tamil Nadu, West Bengal, Andaman & Nicobar and Dadar & Nagar Haveli have made higher utilization of funds during the last three years.

(c): In consonance with the National Health Policy and National Rural Health Mission, the Health and Family Welfare programmes aim at achieving good health for the people, especially the poor. These programmes are constantly monitored and assessed through multiple monitoring mechanisms including analysis of structured monthly and quarterly reports, periodical review meetings/Joint Monitoring Missions, External Surveys, Health Management Information System (HMIS), Performance Audit by CAG, Mid-Term Appraisal by Planning Commission etc. The expenditure incurred by the States is being monitored through a quarterly Financial Monitoring Report (FMR) received from the States/UTs. In addition, the programme performance review are also undertaken by Common Review Missions, Joint Review Missions and also through monthly concurrent audit and annual audit of the State/District Health Societies for proper implementation of health and family welfare schemes.